

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.06.2021** at **11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/543/CHE/2021 IN IA/321/2021 IN CP/1156/IB/2019
NAME OF PETITIONER : Jayashree Mohan
NAME OF RESPONDENT : Pathukasahasram Raghunathan Raman (Liquidator)
M/s Rani- Precast Pvt Ltd
SECTION : Rule 11 & 32 of NCLT Rules 2016

ORDER

Learned Counsel for Applicant Mr. Sai Sudharsan Sathiyamoorthy, Learned Counsel for Liquidator Mr. S. Sathiyarayanan and Learned Counsel for Respondent Mr. Jayanth Viswanathan appear through video conferencing platform.

IA/543/CHE/2021 is filed for early hearing of IA/321/2021 which is already listed for hearing on 07.07.2021. It is seen that there is no urgency in hearing IA/321/2021.

However, **the Registry** is directed to list IA/321/2021 for hearing on **07.07.2021**.

Meanwhile, Respondents are permitted to file their counters in the Registry after serving a copy of the same to the other side.

List this matter on **07.07.2021**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)